

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INTRANS ENGINEERING LIMITED

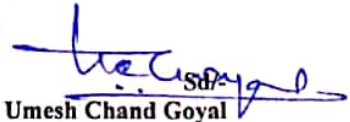
1	NAME OF CORPORATE PERSON	Intrans Engineering Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	02-11-1995
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	ROC- Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U26999WB1995PLC075183
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F-192, Chowdhuri Para Road Near Rail Gate No 3, Belgharia Kolkata Kolkata WB 700056 IN
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11.08.2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Mr. Umesh Chand Goyal IBBI Reg No.: IBBI/IPA-001/IP-P01876/2019-2020/12974 Email Address: goyaluc.ip@gmail.com ; intrans@aaainsolvency.com Address: E-10A, Kailash Colony, New Delhi-110048 Telephone No: 011 46664621
8	LAST DATE FOR SUBMISSION OF CLAIMS	10.09.2021

Notice is hereby given that the Intrans Engineering Limited has commenced voluntary liquidation on 11.08.2021.

The stakeholders of Intrans Engineering Limited are hereby called upon to submit a proof of their claims, on or before 10.09.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


SD/-

Umesh Chand Goyal
Liquidator in the matter of Intrans Engineering Limited
IBBI Registration No. - IBBI/IPA-001/IP-P01876/2019-2020/12974

Date: 14.08.2021
Place: New Delhi